

prisoners who are in jail and who are connected with political parties as political prisoners and treat them accordingly. The treatment that is meted out to them now cannot be described. It is worse than the treatment meted out during British days. I want to know whether you are going to consider this aspect that political prisoners should be given treatment like political persons. Would you kindly do this ?

SHRI K.C. PANT: This is going a little away from the main Question. I would like to have your guidance, Sir.

MR. SPEAKER: You reply so far as it is relevant to this Question.

SHRI K.C. PANT: On the question of suspension of two police officers, I remember, this House went into the question. The hon. Member put the question in the last session and my colleague, Shri Siddhartha Shankar Ray, replied to him. He went into the matter and explained the whole thing in detail, as far as I can remember. What the latest position is on that score I do not know. I have dealt with the Question as it has been posed here.

SHRI DINEN BHATTACHARYYA: On the first day of the all-party meeting, Mr. Siddhartha Shankar Ray agreed that those two police officers will be suspended. Even Mr. Bejoy Singh Nahar agreed. Why were they not suspended ?

MR. SPEAKER : Does it relate to the same incident ?

SHRI DINEN BHATTACHARYYA : I request you, if you want, to take up the question some time later. This relates to the same incident. Let him reply to that.

SHRI K.C. PANT: It is quite right that it relates to this incident. This is why I said that during the last session, this particular point was taken up by the hon. Member.

SHRI DINEN BHATTACHARYYA : You kindly go through your papers.

SHRI K.C. PANT: I will go through my papers. I will consult my colleague, Shri Siddhartha Shankar Ray. There is a

debate on law and order situation in West-Bengal in the afternoon. We can take up this point.

Small Car

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*69. **SHRI BANAMALI PATNAIK ;**
DR. LAXMINARAIN PANDEYA ;
SHRI R.S. PANDEY :

Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether any selection has been made about the model of small car to be manufactured in the country ;

(b) the capital investment on the small car project and the time by which the production is expected to start ; and

(c) the role played by the National Industrial Development Corporation in the selection of the model and its suitability to Indian conditions and with the fixation of ex-factory and total selling prices?

THE MINISTER OF INDUSTRIAL DEVELOPMENT (SHRI MOINUL HAQUE CHOUDHURY): (a) The reports of the study groups have been received. They are under study and consideration of the Government.

(b) The investment on the project will depend on the car selected for manufacture. Broad estimates of such capital cost have however, been made by a Committee of officials appointed to go into all relevant matters related to the establishment of the public sector car project and these are under scrutiny. No firm estimate of the capital cost can, therefore, be furnished at this stage. It is expected that initial production may start within a period of 3 years from the date investment decisions have been taken after selection of the model and the collaborator.

(c) The N.I.D.C. was appointed to assist the Committee of officials set up by the Government to examine all relevant aspects relating to the establishment of a car project in the public sector including the conduct of discussions with interested foreign firms in regard to the technical

financial and commercial aspects of their proposals and evaluate them in comparative terms and submit suitable recommendations for the considerations of Government.

MR. SPEAKER : You do not want to put a supplementary ? No. Shri Laxminarain Pandey.

डा० लक्ष्मीनारायण पाण्डे : मंत्री महोदय ने अपने बक्तव्य में कुछ बातें बतलाई हैं। मैं जानना चाहता हूँ कि किन फर्मों से छोटी कार बनाने के प्रस्ताव आये हैं ? आप की तरफ से जो कमेटी एप्वाइज्ड हुई थी, उसने किन किन फर्मों के प्रस्तावों के बारे में विचार कर लिया है और इस के बारे में अन्तिम निर्णय कब तक लेने वाले हैं ?

SHRI MOINUL HAQUE CHOU-DHURY : The offers came from M/s. Fiat of Italy ; M/s. Renault of France ; M/s. Nissan of Japan ; M/s. Ford of Australia ; M/s. Volkswagon of West Germany ; M/s. Zavedi Crvena Zastava of Yugoslavia ; M/s. Toyo Kogyo of Japan and M/s. Alfa Romeo of Italy.

A study Team was appointed in October, 1970 and they submitted a report in October, 1971.

SHRI BANAMALI PATNAIK : What is the final decision of the Government in this regard ?

MR. SPEAKER : I asked you to put a supplementary. But you did not put it.

SHRI BANAMALI PATNAIK : What is the final decision of the Government ?

MR. SPEAKER : You please listen to the. You would like to know the decision of the Government. But the decision of the Speaker should also be heard. You were asked to put your supplementary but kept sitting. So, I called the next member. Now how can allow you to put the supplementary ?

SHRI R.V. SWAMINATHAN : When a similar question was raised in the House

during the last session, the hon. Minister replied that a decision will be taken within a very short period. The impression then given was that within a month or a decision would be taken. Now I want to know how long will the Government take to decide over this matter to select a car ?

SHRI MOINUL HAQUE CHOU-DHURY : The Committee submitted its report in October, 1971. This report was finally considered by the meeting of the Technical and financial Group on 27th October 1971. The matter was submitted to the Government on 1-11-71 and we took it up on the 4th.

SHRI PILOO MODY : Today is 7th November.

SHRI MOINUL HAQUE CHOU-DHURY : We found in the report certain matters which need consideration. Therefore, we have asked for a quick study of these matters and as soon as these matters are studied, the Government will take a decision.

सीमा सुरक्षा बल का एक पृथक सेवा के रूप में पुनर्गठन

*70. डा० संकटा ब्रह्माद : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सीमा सुरक्षा बल को गृह मंत्रालय के अन्तर्गत एक पृथक सेवा के रूप में पुनर्गठित करने की योजना सरकार के विचाराधीन है ;

(ख) क्या सरकार ने गृह मंत्रालय के उन कर्मचारियों को, जोकि पिछले कई वर्षों से सीमा सुरक्षा बल के मुख्यालय में काम कर रहे हैं, इस बारे में अपने विकल्प देने को कहा है ;

(ग) क्या सरकार ने इस संबंध में स्वीकृत विस्तृत नियमों तथा विनियमों को कर्मचारियों में परिचालित किया है ;

(घ) क्या सरकार ने सम्बन्धित कर्मचारियों की कोई वरिष्ठता सूची तैयार की है ; और

(ङ) यदि हा, तो इस योजना की मुख्य बातें क्या हैं और इस संबंध में सरकार द्वारा कितना प्रतिरिक्त व्यय किसे जाने की संभावना है ?